

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2015
CA NO.

CORAM:

PRESENT: SH CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 2.09.2016

NAME OF THE COMPANY: Sh. Kuldeep Kaul & Anr

Vs.

M/s. HBE Aviosec Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Adv. RIGASHA TAKKAR	Respondent No. 4 (PNB)		Rigasha.
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	AMARJIT CHANDHIK, SR. ADV.			
	SATWINDER SINGH	, ADV		
	NPS CHAWLA	, ADV		
	SUJOY DATTA	, ADV.		
	ARVEENA SHARMA	, ADV		
	ANUKRIT	, ADV		

} Petitioners

Signature

1. Mr. Siddharth Yadav, Adv
2. Ms. Vijeta Mukherjee, Adv.
3. Ms. Tanushree Ghosh, Adv.

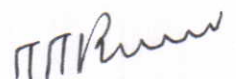
} Respondents.

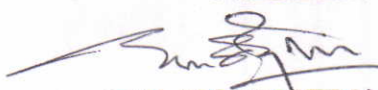
Signature

ORDER

M/s S.C. Vasudeva & Co., CA have filed the final audit report on 1st September 2016. Learned Counsel for the parties have obtained a copy of the same and requested for some time to examine the report. The CA may also file the valuation report if possible within two weeks.

List for further consideration on 15th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01st September, 2016
(A.K. Arora)